

**NATIONAL CONSUMER DISPUTES REDRESAL COMMISSION
GOVERNMENT OF INDIA**

Telephone No.24608718
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Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA,
New Delhi – 110023.

No.A-34/NCDRC/2017-2021

10th January, 2022

OFFICE ORDER NO.05 OF 2022

The Hon'ble President, National Consumer Disputes Redressal Commission, in continuation of Office Order No.01 of 2022 dated 3rd January, 2022, while further considering the life threatening situation due to wide spreading COVID-19 (Omicron Variant), is pleased to decide and order, as under:

- (i) the hearings of the cases listed for Final Hearing before the Hon'ble Benches of the National Commission from 11th January, 2022 onwards till 21st January, 2022, shall remain suspended;
- (ii) a maximum number of 20 cases in the categories of '**Admission after Notice**', '**Miscellaneous**' and '**Directions**', shall be listed before each of the Hon'ble Benches from 11th January, 2022 onwards till 21st January, 2022;
- (iii) all fresh admission hearing cases shall be listed before Hon'ble Bench No.1 from 11th January, 2022 onwards till 21st January, 2022 in addition to 20 cases listed in the categories of Admission after Notice, Miscellaneous and Directions;
- (iv) the cases in which hearings shall remain suspended shall be listed in due course after giving notice to all concerned;

This issues with the approval of the Hon'ble President, National Commission.


(R.M.Naidu)
Assistant Registrar

Copy to:

1. Ld. Sr.PPS to Hon'ble President
2. PS to Hon'ble Dr.S.M.Kantikar, Member
3. PS to Hon'ble Mr.C.Viswanath, Member
4. PS to Hon'ble Ms.Justice Deepa Sharma, Member
5. PS to Hon'ble Mr.Dinesh Singh, Member
6. PS to Hon'ble Mr.Justice Ram Surat Ram (Maurya), Member
7. PS to Hon'ble Mr.Subhash Chandra, Member
8. PS to Hon'ble Mr.Justice Karuna Nand Bajpayee, Member
9. PS to Hon'ble Mr.Binoy Kumar, Member
10. PA to Deputy Registrar,
11. AR (CC), AR(FA), AR(Admin.), OSD(RP)
12. SO (Listing)
13. Court Masters (Non-shorthand)
14. Notice Board
15. SO (IT) – with a request to upload this Notice on the website of NCDRC.